

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 88242 OF 2019

[Arising out of Order-in-Original No: 43/2019-20 dated 16th September 2019
passed by the Principle Commissioner of Customs (General), Mumbai-400001]

Devchand Khatau & Co
3/9 Gurudarshan Co Hsg Society Golibar Road, Rifle
Range Jagdusha Nagar, Ghatkopar West, Mumbai-
400086

... Appellant

versus

Principle Commissioner of Customs (General)
New Customs House, Ballard Estate Mumbai-400001.

...Respondent

APPEARANCE:

Shri N D George, Advocate for the appellant

Shri Manoj Das, Assistant Commissioner (AR) for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: A / 85567/2022

DATE OF HEARING:	17/06/2022
DATE OF DECISION:	17/06/2022

PER: CORAM

It is brought to our notice that the appellant desires withdrawal

of the appeal.

2. Accordingly, appeal is dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

**/as*